

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

124(ND)14

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2019

NAME OF THE COMPANY: Jasmohan Singh & Ors. V/s. M/s. Walco
Engineering Ltd.

SECTION OF THE COMPANIES ACT: 397-398

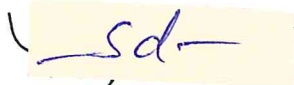
| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

Present: Mr. Sourabh Gupta, Advocate for the Petitioner

ORDER

Ld. Counsel prays for an adjournment on grounds that the final report of the Hon'ble Administration is yet to be received. The sale of the immovable property is also under process.

Adjourned to 3rd April, 2019.



(V.K. Subburaj)
Member (T)



(Ina Malhotra)
Member (J)